

## REVISED

ITEM NO.8 COURT NO.9 SECTION PIL  
 S U P R E M E C O U R T O F I N D I A  
 RECORD OF PROCEEDINGS  
 WRIT PETITION (CIVIL) NO(s). 82 OF 2011

T.S.R.SUBRAMANIAN & ORS. Petitioner(s)  
 VERSUS  
 UNION OF INDIA & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T.,intervention,  
 c/delay in filing counter affidavit) (FOR FINAL DISPOSAL)

WITH W.P(C) NO. 234 of 2011  
 (With appln(s) for exemption from filing O.T. and office report)  
 (FOR FINAL DISPOSAL)

Date: 11/07/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
 HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. K.K.Venugopal, Sr. Adv.  
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 Mr. Nikhil Nayyar, Adv.  
 Ms. Pritha Srikumar Iyer, Adv.  
 Mr. T.V.S. Raghavendra Sreyas, Adv.  
 Mr. Ankur Talwar, Adv.  
 Mr. Ashwati Balraj, Adv.  
 Ms. Raeesa Vakil, Adv.  
 Mr. Manu, Adv.  
 (In W.P. No.82/2011)

Dr. Ashok Dhamija, Adv.  
 Ms. Sonia Dhamija, Adv.  
 Dr. Kailash Chand, Adv.  
 (In W.P. No.234/2011)

For Applicant Mr. M.N. Krishnamani, Sr. Adv.  
 (I.A.NO.5) Mr. K.V. Mohan, Adv.  
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For Respondent(s) Mr. Paras Kuhad, ASG  
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Mr. Tarjit Singh,Adv.  
Mr. Anil Antil,Adv.  
Mr. Kamal Mohan Gupta,Adv.

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Mr. Suryanarayana Singh,AAG  
Ms. Pragati Neekhara,Adv.

Mr. Mariarputham,Adv.Gen.  
Ms. Aruna Mathur,Adv.  
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Mr. Gopal Singh,Adv.  
Mr. Chandan Kumar,Adv.  
(For State of Bihar)

Mr. Gopal Singh,Adv.  
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(For State of Tripura)

Mr. V.G. Pragasam,Adv.  
Mr. S.J. Aristotle,Adv.  
Mr. Prabu Ramasubramanian,Adv.

Mr. Subhro Sanyal,Adv.  
For Mr. Ranjan Mukherjee,Adv.

Mr. Pragyan Sharma,Adv.  
Ms. Heshu Kayina,Adv.

Mr. Riku Sarma,Adv.  
Mr. Navnit Kumar,Adv.  
For M/s. Corporate Law Group

Mr. B.S. Banthia,Adv  
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Ms. C.K. Sucharita,Adv

Mr. Naresh K. Sharma,Adv

Mr. Tara Chandra Sharma,Adv

Mr. Jagjit Singh Chhabra,Adv  
Mr. P.V. Yogeswaran,Adv  
Mr. T. Harish Kumar,Adv  
Mr. Milind Kumar,Adv

Mr. Ajay D.S. Mandiyal,Adv.  
Mr. Rajesh Singh Chauhan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard, which remained inconclusive. List on  
23.07.2013 as part heard.

| (NARENDRA PRASAD)  
| COURT MASTER

| | (RENUKA SADANA)  
| | COURT MASTER

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